

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

DATED 7TH MARCH, 2006

PETITION No.64 (C) OF 2006

Classic Cable Network
Vs
Shri Rajesh Sharma and Others

...Petitioner
...Respondent

BEFORE:

**HON'BLE MR. JUSTICE N. SANTOSH HEGDE,
CHAIRPERSON**

For Petitioner : Ms Protima Parihar and Mr S. Kumar,
Advocates

For Respondent No. 2 : Mr Vibhav Srivastava, Advocate

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ORDER

Learned counsel for the parties submit that the dispute between the parties has been settled out of the Tribunal and he seeks permission to withdraw this petition. Permission granted. Petition is dismissed as withdrawn.

.....J
(N. Santosh Hegde)
Chairperson